

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 106(ND)/09

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.08.2017**

NAME OF THE COMPANY: M/s. Data Infosys Ltd.

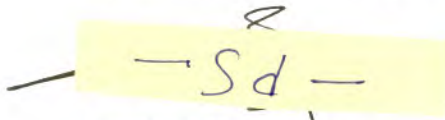
SECTION OF THE COMPANIES ACT: 397/398

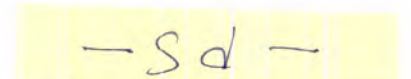
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Narendera M. Sharma, Advocate Mr. Vivek Malik, Advocate		
	For the Respondent (s)	: Mr. Ramesh Singh, Advocate Mr. Swaralipi Deb Ray, Advocate		

Order

It is submitted that the arguing counsel is busy before the Hon'ble High Court of Delhi. Ld. Counsel for the petitioner is in difficulty after post lunch. The matter is listed for hearing tomorrow as well.

Be listed on 1st September, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)